

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd

...

Applicant/Petitioner

Vs

Ninex Developers Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 02.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Arvind Garg, Advocate along with  
Ms. Heerika Shukla for IA 3791/2020, 3795/2020,  
3815/2020, 3816/2020, 3932/2020  
Mr. Anupam Lal Das, Sr. Adv. Mr. Sinha Shrey Nikhilesh  
Mr. Nayan Dubey, Advocates  
Mr. Kinshuk Chatterjee, Mr. Kushal Bansal,  
Ms. Srishti Gupta in IA 5388/20, IA 4198/20  
Ms. Amita Kumari for HDFC Bank in IA no. 2459/2020  
Mr. Kinshuk Chatterjee, Kushal Bansal, Srishti Gupta,  
Advocates for Applicant in I.A. No. 4198 & 5388 of 2020  
For Respondent : Ms Raveena Rai, Adv. for R 44-46 in I.A. 363 of 2020  
For Ex-management Mr. Rakesh Kumar, Mr, Prashant Mehta Advocates

**ORDER**

List IA-2360, IA-3437 & IA-5388/2020 and other pending applications  
for hearing on **01.03.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**